

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

35(ND)15

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.04.2018**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers
& Farms Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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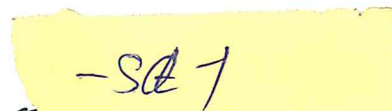
	For the Petitioner:	Mr. Jeevesh Nagrath, Advocate		
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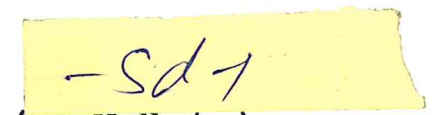
	For the Respondent:	Mr. Darpan Wadhawa, Sr. Advocate with Mr. Manik Dogra, Advocate		
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ORDER

Yet another adjournment is being prayed for on behalf of the parties on the grounds that the compromise is in its final stage. The parties are directed to be ready with the final arguments if the compromise is not effected by the next date.

To come up on 11th May, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)